NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

$\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

DAILY CAUSE LIST DATED 01.09.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

Click here to join VC:

https://nclatvc.webex.com/meet/registrarcourt

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5189 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 875 of 2024	Petroserv Corporation FZC VS. John Energy Ltd.	Srajan Yadav
2.	I.A. No. 5248 of 2025 in Comp. App. (AT) (Ins) No of 2025	Tejinder Pal Setia Vs. Arvind Kumar, RP	Paras Mithal

Copy to: -

2.

1. Notice Board

Website: https://nclat.nic.in/

By order -sd/-

Assistant Registrar